

**SHRI CHITTA BASU :** The Government has appointed an administration for this and it is the duty of the Central Government to see that those complaints are properly examined.

**AN HON. MEMBER :** This should come under Industrial Disputes Act, Sir.

**SHRI CHITTA BASU :** Sir, would the Hon. Minister assure the House that Government will take proper action and reply should be given to us in the next session of the House ?

**SHRIMATI SHEILA KAUL :** Sir, there was a complaint. Previously there was something and some Administrator had been sent there. There have been complaints about the land there ; and the people have not been able to keep pace with the aspirations of that place. They wanted to go there for peace. The complaints, as I said are about non-availability of food, which they have asked the Tamil Nadu Government to provide to them ; and it is also about the transactions of different land pieces. These are the two complaints.

(b) whether it is also a fact that the Central Government have recently directed the Haryana Government to withdraw permissions for various chief formulations granted by the Government of Haryana ; and

(c) if so, whether the joint inspections had taken place in these cases and if not, the reasons therefor ?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) :** (a) Joint pre-licencing inspections of manufacturing premises are carried out in specific cases on the request of the State Authorities to the Central Drugs Standard Control Organisation for such inspection.

(b) In May, 1981, the Drug Controller (India) advised the Haryana State Drug Controller to ensure that formulations which were found not to contain ingredients in prophylactic/therapeutic quantities or which were "mis-branded" were not produced.

(c) No, Sir. No such request came for joint inspection.

**Child Welfare Schemes sponsored by Central Government**

**WRITTEN ANSWERS TO QUESTIONS**

**\* Permission for manufacture of various Chief formulations in Haryana**

\*479. **SHRI GANGADHAR S. KUCHAN :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the officials of the Central Drug Control Organisation alongwith the officials of Haryana Government carry out joint inspections of drug units before any permission is granted to manufacture any drug in the Haryana State ;

\*480. **SHRI QAZI SALEEM :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that Central Government sponsored Child Welfare Schemes are not working properly in the States of Maharashtra and Gujarat; and

(b) if so, the reasons thereof ?

**THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :** (a) and (b) Two Centrally sponsored

Child Welfare Schemes are being implemented in all the States :

(i) Integrated Child Development Services (ICDS) ;

(ii) Services for Children in Need of Care and Protection.

Out of the 300 Integrated Child Development Services projects sanctioned for the whole country during the period 1975-76 to 1981-82, 16 projects have been sanctioned for Gujarat and 22 for Maharashtra.

Under the scheme of Services for Children in Need of Care and Protection, out of the total coverage of 35,560 destitute children in the whole country during the period 1974-75 to November, 1981 the coverage in the States of Maharashtra and Gujarat was 3220 and 1210 children respectively.

Both the above-mentioned Centrally sponsored child welfare schemes are working satisfactorily in the States of Maharashtra and Gujarat.

#### Conversion of Viramgam-Mehsana line

\*485. SHRI DIGVIJAY SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) what financial allocation has been made for converting the Viramgam-Mehsana metre gauge line to broad gauge in the year 1981-82 ; and

(b) when will work start on this project ?

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDAY) : (a) and (b) : There is no proposal under consideration for the conversion of Viramgam-Mehsana metre gauge line into broad gauge. The question of any allocation of funds and starting the work, therefore, does not arise.

#### Timely Completion of Civil Works of Asiad '82

\*486. SHRI K. RAMAMURTHY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether all the civil works and other inter-related widening of roads, overbridges, etc. will be completed in time before the start of the Asiad '82 ;

(b) whether the Russian Experts have opined that stadia-works are not upto the International standards ; and

(c) if so, the steps being taken to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

#### Checking of Food Adulteration

\*489. SHRI RAMJIBHAI MAVANI :  
SHRI G.Y. KRISHNAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to lay a statement showing :

(a) whether Government are aware about the food adulteration by unscrupulous businessmen, adulterators and black marketeers in Delhi resulting in death and great harm to the health of the people ;

(b) if so, the details thereof and the action taken against such persons ;

(c) how many such cases of death and great harm have come to light from Delhi during last one year and